

## RAJYA SABHA

Thursday, the 6th December, 1962/the 15th  
Agrahayana, 1884 (Saka)

The House met at twelve of the clock, MR.  
CHAIRMAN in the Chair.

### PAPERS LAID ON THE TABLE

#### THE PREVENTION OF FOOD ADULTERATION (SECOND AMENDMENT) RULES, 1962

THE DEPUTY MINISTER IN THE  
MINISTRY OF HEALTH (DR. D. S. RAJU) :  
Sir, I beg to lay on the Table, under sub-  
section (2) of section 23 of the Prevention of  
Food Adulteration Act, 1954, a copy of the  
Ministry of Health Notification G.S.R. No.  
1564, dated the 17th November, 1962, pub-  
lishing the Prevention of Food Adulteration  
(Second Amendment) Rules, 1962. [Placed in  
Library. See No. LT-«25|62.]

#### NOTIFICATIONS UNDER THE GOVERNMENT SAVINGS CERTIFICATES ACT, 1959

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI B. N.  
DATAR): Sir, on behalf of Shri-  
iati Tarkeshwari Sinha, I beg to lay n the Table  
«a copy each of the following Notifications of  
the Ministry of Finance (Department of  
Economic Affairs), under sub-section (3) of  
section 12 of the Government Savings  
Certificates Act, 1959: —

- (i) Notification G.S.R. No. 1458,  
dated the 1st November, 1962,  
publishing the Post Office Sav-  
ings Certificates (Sixth  
Amendment) Rules, 1962.
- (ii) Notification G.S.R. No. 1461, dated  
the 1st November, 1962, publishing  
an amendment in the Post Office  
Savings Certificates (Sixth  
Amendment) Rules, 1962.
- (iii) Notification G.S.R. No. 1590, dated  
the 21st November, 1962,

publishing the Post Office Savings  
Certificates (Seventh Amendment)  
Rules, 1962.

[Placed in Library. See No. LT-628/62 for  
(i) to (iii).]

#### THE PUBLIC DEBT (THIRD AMENDMENT) RULES, 1962

SHRI B. N. DATAR: Sir, o<sub>n</sub> behalf of  
Shrimati Tarkeshwari Sinha, I also beg to lay  
on the Table a copy o<sup>o</sup>^ the Ministry of Finance  
(Department of Economic Affairs)  
Notification G.S.R. No. 1509, dated the 10th  
November, 1962, publishing the Public Debt  
(Third Amendment) Rules, 1962, under sub-  
section (3) of section 28 of the Public Debt  
Act, 1944. [Placed in Library. See No. LT-  
629|62.]

#### ANNOUNCEMENT RE SITTING OF RAJYA SABHA ON 8TH DECEMBER, 1962

MR. CHAIRMAN: I have to inform  
Members that there will be a sitting of the  
Rajya Sabha on Saturday, the 8th December,  
1962 for the transaction of Government  
business. The House will meet at 12 noon.

#### REFERENCE TO REPORTING OF PROCEEDINGS OF RAJYA SABHA IN A LOCAL PAPER

SHRI BHUPESH GUPTA (West Bengal) :  
Sir, before you take up the proceedings of the  
House, I wish to draw your attention to a  
matter concerning the proceedings of the  
House as reported in the newspapers. I would  
invite your attention to the "Hindustan Times"  
of date, today's issue, in which the Rajya  
Sabha proceedings are reported. You see, Sir,  
in the four-column headline it is given "Rajya  
Sabha voices demand for ban on CPI".  
Nobody, Sir, yesterday demanded this thing;  
no speaker except Mr. Vajpayee actually  
mentioned about the Communist Party. Now,  
this is how they create provocation and  
misrepresent the House. This brings discredit  
to journalism. Sir, we are concerned